

**High Court of Himachal Pradesh at Shimla**

**No. HHC/Rules/14-61/90-V      Dated:-21.11.2016**

**Notification**

In exercise of the powers vested under Article 229(2) of the Constitution of India and all other enabling provisions in this behalf, Hon'ble the Chief Justice of High Court of Himachal Pradesh is pleased to make following amendments in The Himachal Pradesh High Court Officers and the Members of Staff (Recruitment, Promotion, Conditions of Service, Conduct and Appeal), Rules 2015.

Brief description of the heading	No. of the Rule	Particulars of the Rule.		
Short title	1	These Rules shall be called <b>The Himachal Pradesh High Court Officers and the Members of Staff (Recruitment, Promotion, Conditions of Service, Conduct and Appeal) (3<sup>rd</sup> Amendment-2016)</b> , Rules 2015.		
Commencement	2	These Rules shall come into force on the date of publication.		
	(i)	In Schedule-II, after the existing Serial No.8, the following Serial No.8-A with corresponding entries in various columns, shall be added.		
		8-A,	Principal Private Secretary to Hon'ble the Chief Justice in the pay-scale of Additional Registrar.	1 Rs.15600-39100+8400 G.P.+ Rs.2500 Secretariat Pay+ Rs.1200 Special Pay.
	(ii)	In Schedule-II, the existing Serial No.10 and corresponding entries pertaining to "Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice" shall stand deleted.		
	(iii)	In Schedule-II, Serial No.13, column No. 3, the existing figure "14" and the words (One post kept in		

		abeyance on creation of DR-cum-Spl. Secy. to HCJ), shall stand deleted and substituted by figure-"15" and Figure- "541", of total posts mentioned in the end of Schedule-II shall be replaced by figure-"542".						
	(iv)	In Schedule-III, Part-A, Class-1 (Gazetted), Column No.4, of Serial No.1, Registrar (Establishment), after the existing words "Additional Registrars", the words "and Principal Private Secretary to Hon'ble the Chief Justice" shall be added. After amendment Column No.4 shall read as under:- "By selection from amongst the Additional Registrars and Principal Private Secretary to Hon'ble the Chief Justice".						
	(v)	In Schedule-III, Part-A, Class-1 (Gazetted), after the existing Serial No.2, the following new Serial No.3 with the corresponding entries shall be added, whereas the existing Serial No.3 with amendments shall be renumbered as Serial No.4.						
		3	Principal Private Secretary to Hon'ble the Chief Justice	1	By selection from amongst the Deputy Registrars who are from the channel of Private Secretaries	Graduation	-	Rs. 15600-39100+8400 GP + Rs. 2500 Secretariat Pay+ Rs.1200 Special Pay.
	(vi)	In Schedule-III, Part-A, Class-I (Gazetted), the existing serial No.4, and corresponding entries in respect of the post of "Deputy Registrar-cum-SPS to Hon'ble the Chief Justice" shall stand deleted and new Serial No.4 with corresponding entries, with respect to the "Deputy Registrars" shall be added as under:-						
		4	Deputy Registrars	5	By selection from amongst the Secretaries/Court Masters/Assistant Registrars in the ratio of 2:2:1 in the following order-  One secretary, one Court Master, one Secretary, one Court Master and One Assistant Registrar shall be promoted. This cycle shall be repeated in the same order. <b>Explanation:-</b> If the last	Graduation	2 years	Rs. 15600-39100+7600 GP+Rs. 2500 Secretariat Pay.

				vacancy of the Deputy Registrar stands filled from one particular category, say from the feeder channel of Assistant Registrars, then the next vacancy shall be filled in accordance with these Rules.			
	(vii)	In Schedule-III, Part-A, Class-I (Gazetted), Serial No.7, Column No.3, the existing figure-"14" shall stand deleted, and substituted by figure-"15".					

**BY AND UNDER THE ORDER OF THE  
HON'BLE Chief Justice, HIGH  
COURT OF HIMACHAL PRADESH,  
SHIMLA**

**(REGISTRAR GENERAL)**

Copy forwarded for information to:-

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Principal Secretary (Home) to the Government of Himachal Pradesh, Shimla-2.
3. The L.R.cum-Principal Secretary(Law) to the Government of Himachal Pradesh, Shimla-2.
4. The Accountant General (Audit), H.P., Shimla-3.
5. The Accountant General (A&E), H.P., Shimla-3.
6. All the Additional Registrars/Deputy Registrars/Assistant Registrars/Court Masters/ Secretaries/Chief Librarian/ Section Officers/Protocol Officer/Public Relations Officer/Estate Officer High Court of Himachal Pradesh.
7. The Secretary/Private Secretary/P.As to the Registrar General/ Registrar (Administration)/Registrar (Rules)/ Registrar (Judicial)/Registrar (Vigilance)/CPC/Judicial Officer(s) posted in the High Court.
8. The Section Officer (Computer) for conversion into digital form.
9. The NIC Officer posted in the High Court with a request to update the High Court website;
10. The Dealing Assistant of the Establishment Branch with two spare copies.
11. Guard File.  
(Sr. No. 1,6,7,8, 9 and 10 High Court of Himachal Pradesh, Shimla -1)

**(Virender Sharma)**  
**Registrar (Rules)**